

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-18(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S.K MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

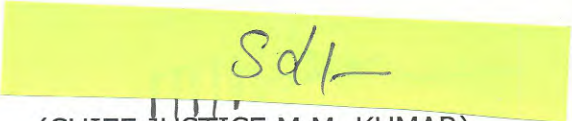
NAME OF THE COMPANY: M/s. Prowess International Pvt. Ltd.
And
Action Ispat & Power Ltd.

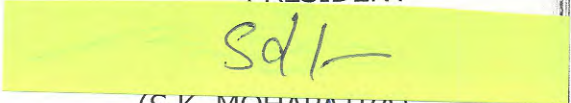
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruancy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Order reserved.


Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


Sd/-
(S.K. MOHAPATRA)
MEMBER (T)